

F.No. QA-11023/31/2022-QA-FSSAI (E-6651)
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
Food Safety and Standards Authority of India
(खाद्य सुरक्षा एवं मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(गुणवत्ता आश्वासन प्रभाग)
(Quality Assurance Division)
एफडीए भवन, कोटला रोड, नई दिल्ली-110002
FDA Bhawan, Kotla Road, New Delhi – 110002

दिनांक: 13th April, 2023

परामर्शी

Subject: Clarification on format of test reports i.e. ‘Report of the Food Analyst’ (for primary notified laboratory) and ‘Certificate of Analysis by the Referral Food Laboratory’– reg.

This is to bring to the notice of all the stakeholders that recently vide notification dated 16.01.2023, the Food Safety and Standards (First Amendment) Rules, 2022 have been notified wherein the test report formats, i.e. **Form VII A ‘Report of the Food Analyst’ (for primary notified laboratory) and Form XI ‘Certificate of Analysis by the Referral Food Laboratory’ (for appeal samples)** have been published.

2. In view of this, the Food Safety and Standards (Laboratory and Sampling Analysis) Regulations, 2011 are being revised to omit the given format of test reports, i.e. Form A ‘Certificate of Analysis by the Referral Food Laboratory’ and Form B ‘Report of the Food Analyst’.

3. In this regard, all the FSSAI notified food testing laboratories and concerned stakeholders are hereby informed and instructed to follow the test report formats given under Food Safety and Standards (First Amendment) Rules, 2022, i.e. Form VII A and Form XI from now onwards for issuing test reports of the sample analysis (primary and appeal samples).

4. इसे सक्षम प्राधिकारी के अनुमोदन से जारी किया जाता है।

Yours sincerely,

(स्वीटी बेहेरा)
(Sweety Behera)

निदेशक

(गुणवत्ता आश्वासन)

Director (Quality Assurance)

To (Through email):

1. All FSSAI Notified Laboratories.
2. All Regional Directors/Designated Officers/Central Licensing Authority.
3. All Food Safety Commissioners.

Copy for information to (Through email):

1. PS to Chairperson, FSSAI, New Delhi.
2. PS to CEO, FSSAI, New Delhi.
3. ED (RCD), FSSAI, New Delhi.
4. CITO FSSAI, New Delhi- to upload on the FSSAI website.